

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 951**  
TO BE ANSWERED ON 08.02.2019

**NATIONAL POLICY FOR WOMEN 2017**

951. KUMARI SUSHMITA DEV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the draft National Policy for Women 2017 has been submitted to the Cabinet for approval and if so, the details thereof; and
- (b) the tentative date by which the cabinet is expected to approve the said draft Policy?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) & (b): The Ministry of Women and Child Development has prepared the draft National Policy for Women, 2017 incorporating suggestions of all stakeholders for consideration by the Cabinet Secretariat. The draft National Policy envisages that existing legislations affecting women will be harmonized in accordance with Constitutional provisions and international commitments, in order to enhance their effectiveness.

\*\*\*\*\*